

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-1409/(ND)/2018

IN THE MATTER OF:

Indo Alysys Industries Ltd

.....PETITIONER

Vs

Unilec Engineers Limited

.. RESPONDENT

SECTION

Under Section 9 of IBC, 2016

Order delivered on 12.12.2018

Coram:

Dr. Deepti Mukesh,

Hon'ble Member (Judicial)

Dr. V.K. Subburaj,

Hon'ble Member (Technical)

For the Petitioner/Applicant : -

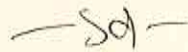
For the Respondent : -

For the Intervener : -

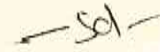
ORDER

Learned Counsel for the Applicant is present and seeks further time to serve Notice issued by the Court upon the Corporate Debtor and file service affidavit.

List on 1.4.1.2019.



(DR. V.K.SUBBURAJ)
MEMBER (TECHNICAL)



(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)

Surjit